

File No: Imports/TFM/Apex-2022 -FSSAI
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

दिनांक, 12th November, 2024

Office Order

Sub: Processing of review applications of rejected imported food Consignments -reg.

In supersession of office order no. Import/TFM/APEX/2022-FSSAI dated 18th November 2022, and as per FSS (Import) Regulations, 2017, the Regional Directors of FSSAI are hereby notified as Review Officers within their respective jurisdictions.

Sr. No.	Review officer	Review applications from all points of entry (POEs) pertaining to-
1.	Regional Director, Eastern Region FSSAI Email-director-er-@fssai.gov.in	Eastern Regional Office, FSSAI
2.	Regional Director, Western Region FSSAI Email-dir.mum@fssai.gov.in	Western Regional Office, FSSAI
3.	Regional Director, Northern Region FSSAI Email-director-nr@fssai.gov.in	Northern Regional Office, FSSAI
4.	Regional Director, Southern Region FSSAI Email-dir.rochennai@fssai.gov.in	Southern Regional Office, FSSAI

2. CEO, FSSAI will continue to examine and decide on the appeal of the importer against the order of the review officer.
3. This issues with the approval of the Competent Authority.

सादर,
मानवेश
12.11.2024
(मानवेश कुमार)
निदेशक (आयात)

Copy to –

1. All the Stakeholders for compliance
2. All the Regional Directors, FSSAI
3. JS (Customs), CBIC- for circulation to all authorised officers from the Customs for Compliance.
4. CITO, FSSAI HQ for uploading on FSSAI website.
5. All Authorised Officers, FSSAI

File No: Imports/TFM/Apex-2022 -FSSAI
भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)
(व्यापार और अंतर्राष्ट्रीय सहयोग प्रभाग)
एफडीए भवन, कोटला रोड, नई दिल्ली- 110002

दिनांक, 12 नवम्बर, 2024

कार्यालय आदेश

विषय: अस्वीकृत आयातित खाद्य खेपों के समीक्षा आवेदनों की प्रोसेसिंग के संबंध में।

कार्यालय आदेश क्रमांक आयात/टीएफएम/एपीईएक्स/2022-एफएसएसएआई दिनांक 18 नवंबर 2022 के अधिक्रमण में, और एफएसएस (आयात) विनियम, 2017 के अनुसार, एफएसएसएआई के क्षेत्रीय निदेशकों को उनके संबंधित अधिकार क्षेत्र के भीतर समीक्षा अधिकारी के रूप में अधिसूचित किया जाता है।

क्रम संख्या	समीक्षा अधिकारी प्रविष्टि के सभी बिंदुओं (पीओई) से संबंधित आवेदनों की समीक्षा करें-	
१	क्षेत्रीय निदेशक, पूर्वी क्षेत्र एफएसएसएआई ईमेल-निदेशक-er-@fssai.gov.in	पूर्वी क्षेत्रीय कार्यालय, एफएसएसएआई
२	क्षेत्रीय निदेशक, पश्चिमी क्षेत्र एफएसएसएआई ईमेल-dir.mum@fssai.gov.in	पश्चिमी क्षेत्रीय कार्यालय, एफएसएसएआई
३	क्षेत्रीय निदेशक, उत्तरी क्षेत्र एफएसएसएआई ईमेल-director-nr@fssai.gov.in	उत्तरी क्षेत्रीय कार्यालय, FSSAI
४	क्षेत्रीय निदेशक, दक्षिणी क्षेत्र एफएसएसएआई ईमेल-dir.rochennai@fssai.gov.in	दक्षिणी क्षेत्रीय कार्यालय, एफएसएसएआई

- सीईओ, एफएसएसएआई समीक्षा अधिकारी के आदेश के खिलाफ आयातक की अपील की जांच और निर्णय लेना जारी रखेंगे।
- यह सक्षम प्राधिकारी के अनुमोदन से जारी किया जाता है।

सादर,

मानवेंद्रा
12.11.2024
(मानवेंद्रा कुमार)
निदेशक (आयात)

प्रतिलिपि -

- सभी हितधारकों की ओर अनुपालन हेतु
- सभी क्षेत्रीय निदेशक, एफएसएसएआई
- संयुक्त सचिव (सीमा शुल्क), सीबीआईसी- अनुपालन के लिए सीमा शुल्क के सभी अधिकृत अधिकारियों को वितरण हेतु।
- एफएसएसएआई वेबसाइट पर अपलोड करने के लिए सीआईटीओ, एफएसएसएआई मुख्यालय।
- सभी प्राधिकृत अधिकारी, एफएसएसएआई

File No. Import/TFM/APEX/2022-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi – 110002

18th November, 2022

Office Order

Subject: Faceless processing of review applications of rejected imported food items-reg.

In supersession to previous office order No. 1-MISC/FSSAI/Imports/2016 dated 24.11.2016 and 05.06.2020 and as per the provisions of FSS (Import) Regulations, 2017 the review applications from food importers aggrieved by the order of Authorised Officers including organic food imports shall be examined as under.


2. As per FSS(Import) Regulations, 2017, Review Officer are hereby notified i.e. Regional Directors of FSSAI with their concerned jurisdiction for review application as defined below, who will examine and make decision on review applications.

Sl No.	Review Officer	Review Applications from all Points of Entry (PoEs) pertaining to -
1.	Regional Director, Northern Region FSSAI (Email- director-nr@fssai.gov.in)	Eastern Regional Office, FSSAI
2.	Regional Director, Eastern Region FSSAI (Email- director-er@fssai.gov.in)	Northern Regional Office, FSSAI
3.	Regional Director, Southern Region FSSAI (Email- dir.rochennai@fssai.gov.in)	Western Regional Office, FSSAI
4.	Regional Director, Western Region FSSAI (Email- dir.mum@fssai.gov.in)	Southern Regional Office, FSSAI

The above jurisdiction shall be valid till online faceless review process is implemented, subsequent to which all review applications will be randomly forwarded to any Regional Director except home region.

3. CEO, FSSAI will continue to examine and decide on the appeal of the importer as per the existing practice.

4. The order shall be effective from 01st December, 2022. This issues with the approval of the Competent Authority.


(Dr. Amit Sharma)
Director (TIC), FSSAI-HQ

Copy to-

1. All Regional Directors, FSSAI
2. All Authorised Officers, FSSAI
3. JS(Customs), CBIC – For circulation to all Authorised Officers from Customs for compliance.
4. CITO, FSSAI-HQ- for uploading on FSSAI website.